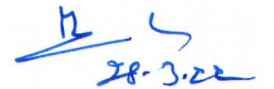


SINGLE MEMBER BENCH
WEEKLY DISPATCH STATEMENT
FROM 21.03.2022 TO 25.03.2022

S.NO	APPEAL NO	ORDER NO	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE OF WHICH ORDER DISPATCHED
1	E/742/2008 E/2584-85/2010	FO/50246-48/2022	16.03.2022	21.03.2022
2	ST/50693/2021	FO/50249/2022	15.03.2022	21.03.2022
3	ST/51264/2020	FO/50250/2022	15.03.2022	21.03.2022
4	C/50330/2019	FO/50251/2022	15.03.2022	21.03.2022
5	ST/51613/2018	FO/50252/2022	15.03.2022	21.03.2022
6	ST/51793/2021	FO/50255/2022	17.03.2022	22.03.2022
7	E/50991-92/2021	FO/50256-57/2022	17.03.2022	22.03.2022
8	C/51149/2020	FO/50258/2022	21.03.2022	24.03.2022
9	E/51773/2021	FO/50260/2022	21.03.2022	24.03.2022
10	ST/51025/2021	FO/50261/2022	22.03.2022	24.03.2022
11	ST/50879/2021	FO/50262/2022	22.03.2022	24.03.2022
12	E/50204/2020	FO/50263/2022	22.03.2022	24.03.2022
13	E/50316/2021	FO/50264/2022	22.03.2022	24.03.2022
14	ST/50354/2021	FO/50265/2022	22.03.2022	24.03.2022
15	E/ROM/50285/2020 E/Misc/50062/2021 E/50825/2019	Mo/50092-93/2022	16.03.2022	21.03.2022
16	C/EH/50002/2022 C/50006/2022	Mo/50098/2022	22.03.2022	24.03.2022
17	C/EH/50605/2021 C/50122/2022	Mo/50099/2022	22.03.2022	24.03.2022


28-3-22

Deputy Registrar
[Single Member Branch]